GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1358 TO BE ANSWERED ON 02.05.2016

SAFETY OF WOMEN WORKERS

1358. SHRI P. NAGARAJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has framed/proposes to frame a new model law that is likely to allow cinema halls, restaurants, shops, banks and other such workplaces to be open 24/7 and allowed to work 365 days in a year; and
- (b)if so, the details thereof along with the protective measures taken/being taken by the Government to ensure the safety of the women, working at such places?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): The Government is in the process of finalizing draft Model Shop and Establishment Law with a view to bringing about uniformity in the legislative provisions, making it easier for all the States to adopt it.
